

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1573
ANSWERED ON:27.11.2007
COLLECTION OF INTEREST FREE LOAN FROM STUDENTS
Jha Shri Raghunath;Singh Shri Prabhunath

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some Public Schools in Delhi are illegally collecting interest free loan from students and diverting funds in violation of Delhi High Court orders; and

(b) if so, the details and names of such schools alongwith the action taken by the Government against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a): Yes, Sir.

(b): On conducting inspection, following schools were found to be collecting interest free loan from students:-

- (i) Delhi Public School, Dwarka, Delhi
- (ii) Delhi Public School, Vasant Kunj, Delhi
- (iii) Delhi Public School, R.K Puram, Delhi
- (iv) Delhi Public School, Mathura Road, Delhi

Of these, two schools have been ordered by the Directorate of Education, Government of National Capital Territory of Delhi to refund the loan. Action against the other two schools is in progress.

On inspection, following schools have been found to be diverting the funds in violation of Delhi High Court orders:-

- (i) St. Columbus, Bangla Sahib Road
- (ii) The Indian School, Sadique Nagar

Orders have been issued by the Directorate of Education, Government of National Capital Territory of Delhi to get back the funds, so diverted.